

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

11

C.P. 273/95 in
O.A. No. 603/92

Date of decision 23.2.1996

Hon'ble Shri S.R. Adige, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Nand Kishore
s/o Shri Som Datt,
R/o Mehrauli Road,
Palam Colony, New Delhi-110045

... Applicant

(By Advocate Shri V.P. Sharma
through proxy counsel Sh. Yogesh Sharma)

Vs.

Shri Ram Swarup
Divisional Engineer Telecom
Telecom Department,
Distt. Manager Office
Alwar (Rajasthan)

... Respondent

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

Shri Yogesh Sharma seeks permission to withdraw
the CP 273/95 in OA 603/92. The prayer is allowed and
the CP is dismissed. Notice discharged. No costs.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Member (A)

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